



# The Orissa Gazette

## EXTRAORDINARY

PUBLISHED BY AUTHORITY.

---

CUTTACK, FRIDAY, JUNE 12, 1942.

---

### DEVELOPMENT DEPARTMENT.

#### NOTIFICATIONS.

*The 11th June 1942.*

No. 3468-D.(C).—In pursuance of sub-paragraph (2) of paragraph 1 of the Foodgrains Control Order, 1942, the Governor of Orissa is pleased to appoint the 16th June 1942 as the date on and from which the said Order shall come into force in the Province of Orissa.

By order of the Governor,  
F. E. A. TAYLOR,  
*Secretary to Government.*

*The 11th June 1942.*

No. 3469-D.(C).—In pursuance of clause (a) of paragraph 2 of the Foodgrains Control Order, 1942, the Governor of Orissa is pleased to declare rice (husked) and wheat and wheat products (including *ata*, *muida*, *suji* and bean) to be foodgrains to which the said Order applies.

By order of the Governor,  
F. E. A. TAYLOR,  
*Secretary to Government.*

*The 11th June 1942.*

No. 3473-D.(C).—In pursuance of paragraph 5 of the Foodgrains Control Order, 1942, the Governor of Orissa is pleased to authorise all District Magistrates and Subdivisional Officers as officers to whom applications for licences under the said Order shall be made by persons within their respective jurisdictions.

By order of the Governor,  
F. E. A. TAYLOR,  
*Secretary to Government.*

*The 11th June 1942.*

No. 3474-D.(C).—In pursuance of paragraph 7 of the Foodgrains Control Order, 1942, the Governor of Orissa is pleased to authorise all Magistrates and all Police Officers not below the rank of Sub-Inspector to exercise the powers conferred by the said paragraph.

By order of the Governor,  
F. E. A. TAYLOR,  
*Secretary to Government.*